Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

DFR No. 1294 of 2013

Dated: 22nd November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Maharana Pratap Bagh Resident's Welfare Association ...Applicant(s)

Versus.

Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Applicant(s): : -

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta

Mr. Antaryami Upadhyay for R-1

<u>ORDER</u>

The learned counsel for the Appellant is absent.

We have heard Mr. R.K. Mehta, the learned counsel appearing for the Commission. He submitted that the Order impugned in this Appeal is the letter of the Secretary of the Commission, conveying the decision of the State Commission.

In view of the above statement, the Registry is directed to number the Appeal and post for Admission on **26.11.2013**.

(Rakesh Nath)
Technical Member
ts/js

(JusticeM. Karpaga Vinayagam) Chairperson